

Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL  
ALLAHABAD BENCH  
ALLAHABAD

Original Application No. 465 of 2001

Allahabad this the 25th day of May, 2001

Hon'ble Mr.S. Dayal, Member (A)  
Hon'ble Mr.S.K.I. Naqvi, Member (J)

Ghanshyam Dass, aged about 43 years, Son of Shri Anandi Lal, resident of 82, Mahabeeran, Nagra Jhansi.

By Advocate Shri Ram Kr.Nigam

Applicant

Versus

1. Union of India through General Manager, Central Railway, Mumbai CST.
2. Chief Workshop Manager, Central Railway, Workshop, Jhansi.

Respondents

By Advocate Shri K.P. Singh

O\_R\_D\_E\_R ( Oral )

By Hon'ble Mr.S.K.I. Naqvi, Member (J)

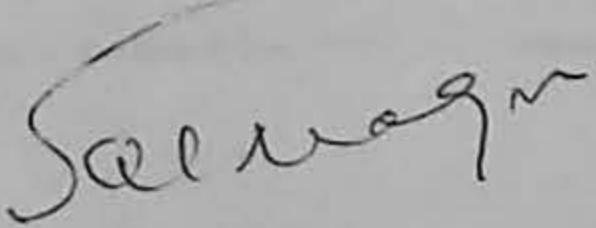
This application has been filed for a direction to the respondents to determine, declare and notify the seniority position of the applicant. Learned counsel for the applicant also seeks setting aside of the order dated 12.04.2001.

2. The case of the applicant is that he was inducted as a casual labour and was subsequently absorbed as Khalasi from 21.1.1986. He became Helper Khalasi and thereafter as Skilled Brick Layer in the

:: 2 ::

pay scale of Rs.950-1500. The applicant was declared surplus in the trade on 01.4.97 alongwith two others. The other two namely Shri Sunder Lal and Shri Munna Lal were absorbed in the Welding Shop, while the applicant was absorbed in the Machine Shop. The applicant sought mutual exchange with Shri Khushi Ram of Machine Shop to his original substantive cadre of Brick Layer in the Milright Shop, which was allowed by order dated 31.5.1997. His original seniority in trade and grade of Milright shop was considered and he was promoted to the scale of Rs.4000-6000 since November, 2000 onwards. No seniority list of Brick Layer has been published. The applicant has been reverted to Brick Layer Grade II. He has represented against his reversion to the respondents.

3. We consider it appropriate to direct the respondents to decide the representation of the applicant dated 04.5.01(annexure A-5) by a reasoned and speaking order within a period of three months from the date of receipt of a copy of this order, alongwith said representation dated 04.5.01 by the applicant. The O.A. stands disposed of accordingly. No cost.



Member (J)



Member (A)

|M.M. |